

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 9.7.2015

MA No.291/00240/2015 (CP No.07/2013) (OA No.216/2011)

Mr. Rajendra Vaish, Counsel for the applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard on the MA No.291/00240/2015 filed by the applicant seeking permission to withdraw the Contempt Petition.

Permission is granted to withdraw the C.P. The C.P. is dismissed as withdrawn with the liberty to petitioner to move afresh if the circumstances so warrant.

(Mrs.Ranjana Chowdhary)
Member (A)

(Justice Harun-Ui-Rashid)
Member (J)

Adm/